

Mr. Deputy-Speaker: Let him please sit down. He is obstructing the proceedings of the House.

श्री मधु मिलये : उपाध्यक्ष महोदय...

Mr. Deputy-Speaker: I shall not hear the hon. Member. Let him resume his seat.

ANNUAL REPORT OF NATIONAL RESEARCH DEVELOPMENT CORPORATION OF INDIA

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): I beg to lay on the Table a copy of Annual Report of the National Research Development Corporation of India, New Delhi, for the year ending the 31st March, 1965, along with Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under subsection (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-5644/66].

श्री रामसेवक यादव : यह व्यवस्था का प्रश्न है...

Mr. Deputy-Speaker: Shri Ram Sewak Yadav is obstructing the Proceedings of the House. I ask him to go out. Let him please go out.

श्री रामसेवक यादव : आप सुनिये तो सहा...

Mr. Deputy-Speaker: I ask the hon. Member to go out. Let him please go out. We cannot go on like this.

(Shri Ram Sewak Yadav left the House)

श्री बागड़ी (हिसार) : डिप्टी स्पीकर साहब, आप सुनिये तो सहा। आपके कान पर ईयरफोन लगा हुआ है, इस लिये आप सुन नहीं सके।

Mr. Deputy-Speaker: Shri Bagri is obstructing the proceeding of the House. Let him please go out.

श्री बागड़ी : इस तरह से सब को निकाल दाजिये, अकेले आप रह जायेंगे।

Mr. Deputy-Speaker: Let Shri Bagri go out. We cannot go on like this. This is not a fish-market. There must be some dignity in the House and some order in the House.

श्री बागड़ी : लेकिन आप को सुनना चाहिये।

Mr. Deputy-Speaker: Shri Bagri may please go out. Is he obeying the Chair or not?

श्री बागड़ी : सुनने में कोई हर्ज नहीं है।

Mr. Deputy-Speaker: I do not want to hear him. I have asked him to go out. Let him please go out.

श्री बागड़ी : यह तो ज्यादाती है।

(Shri Bagri left the House)

श्री मधु लिमये : नियम सं० 376 के अन्दर मैं एक व्यवस्था का प्रश्न उठाता हूँ।

Mr. Deputy-Speaker: I am not going to hear the hon. Member. It is all over now. If there is anything, the hon. Member may please come and discuss it with me. We cannot go on like this.

श्री मधु लिमये : लेकिन मेरा व्यवस्था का प्रश्न है ?

Mr. Deputy-Speaker: I have considered all that. Now, the hon. Law Minister.

12-19 hrs.

STATEMENT RE. RIGHT OF MEMBER ON PAROLE TO ATTEND HOUSE

The Minister of Law (Shri G. S. Pathak): I am making a statement in